

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No.12

Dated Guwahati, the 27th February, 2015

On prayer of Mr. Jyotirmoy Roy, learned Advocate, Gauhati High Court, Guwahati, Hon'ble the Chief Justice (Acting) has been pleased to direct that the cases wherein Mr. Jyotirmoy Roy is involved as counsel, are not to be listed before the bench of Hon'ble Mr. Justice Suman Shyam.

By Order,

Sd/- R. Medhi

Jt. REGISTRAR (JUDICIAL)

Memo No.HC.III-29/2013/ 543 - 558 /G dated 27th February, 2015.

Copy for information to:

1. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. **Mr. Jyotirmoy Roy, learned Advocate, Gauhati High Court, Guwahati.**
11. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati.
He is to upload this order in the website of Gauhati High Court.
13. The P.S. to Hon'ble Mr. / Mrs./ Dr. (Mrs.) Justice _____, Gauhati High Court, Guwahati.

14. The AOJ (_____), Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
16. C. A. to the Registrar General, Gauhati High Court, Guwahati.

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-27-2-15

Jt. REGISTRAR (JUDICIAL)

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27-2-15